

| CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF SEPTEMBER-2025 |                                                                                     |          |                                                |                                    |                     |                      |                                                                                         |                                    |                          |                  |                   |                                              |                                        |                             |                              |                   |
|------------------------------------------------------------------------|-------------------------------------------------------------------------------------|----------|------------------------------------------------|------------------------------------|---------------------|----------------------|-----------------------------------------------------------------------------------------|------------------------------------|--------------------------|------------------|-------------------|----------------------------------------------|----------------------------------------|-----------------------------|------------------------------|-------------------|
| SR. NO.                                                                | COURT                                                                               | DISTRICT | COURT ROOM                                     | CASE TYPE                          | CASE NO.            | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                                      | ADVOCATE                           | ADVOCATE MOBILE NUMBER   | DATE OF DECISION | DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE OF DISPOSAL (CONTESTED SETTLED) | DATE OF EXECUTION /N DECREE | NUMBER OF DAYS FOR EXECUTION | ACT OF SECTION    |
| 1                                                                      | SH. VIDYA PRAKASH/ SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL  | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                  | CS COMM-271/2023    | 14.02.2023           | AKASH ELECTROTECH ENGINEERS TRISQUARE SWITCH GEARS PVT. LTD.                            | SHAILENDER SHARMA VS SURINDER GOEL | 9910817646 & 9810100554  | 11.09.2025       | 940               | YES                                          | CONTESTED                              | ----                        | ---                          | SUIT FOR RECOVERY |
|                                                                        |                                                                                     |          | 301, Extension Block, Tis Hazari Courts, Delhi | Petition U/S 34 of Arbitration Act | CS COMM-106/2025    | 23.01.2025           | LAXMI NARAIN VS MAYASHEEL RETAIL INDIA PVT. LTD.                                        | DIGVIJAY ANUSHKA OJHA              | 99312313716 & 9899699242 | 18.09.2025       | 238               | YES                                          | CONTESTED                              | ----                        | ---                          | SUIT FOR RECOVERY |
|                                                                        |                                                                                     |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                  | CS COMM- 927/2024   | 29.08.2024           | M/s PAYAL POLYPLAST PVT. LTD. VS SHEFALI GUPTA                                          | ARPIT KISHORE RAJNEESH KUMAR       | 9810224624 & 9250505401  | 20.09.2025       | 387               | YES                                          | CONTESTED                              | ----                        | ---                          | SUIT FOR RECOVERY |
|                                                                        |                                                                                     |          | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery                  | CS COMM- 519/2025   | 13.05.2025           | UNION BANK OF INDIA VS RAVI DAYAL                                                       | ALOK KUAMR & SHANKAR PANDA         | 9911000126 & 9650019719  | 25.09.2025       | 135               | YES                                          | CONTESTED                              | ----                        | ---                          | SUIT FOR RECOVERY |
| 2                                                                      | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02                         | CENTRAL  | 306                                            | CS (COMM)/                         | CS (COMM)/919/2023  | 06-01-2022           | SHRI RAM DEV SHARMA Vs M/S DALMIA SONS INDIA LTD.THROUGH ITS DIRECTOR/MANAGING DIRECTOR | RAJESH BHATIA                      | 9811331125               | 09-09-2025       | 1342              | NA                                           | CONTESTED                              | NA                          | NA                           |                   |
|                                                                        |                                                                                     |          | 306                                            | CS (COMM)/                         | CS (COMM)/583/2024  | 09.05.2024           | ICICI BANK LTD Vs SUNITA ARORA                                                          | DEEPAK KAUSHIK                     | 9818030800               | 15.09.2025       | 494               | NA                                           | CONTESTED                              | NA                          | NA                           |                   |
|                                                                        |                                                                                     |          | 306                                            | CS (COMM)/                         | CS (COMM)/1514/2023 | 23.11.2023           | MUKESH AGARWAL Vs VIJAY KUMAR                                                           | DEEPAK DHYANI                      | 9811059395               | 19.09.2025       | 666               | NA                                           | CONTESTED                              | NA                          | NA                           |                   |
|                                                                        |                                                                                     |          | 306                                            | CS (COMM)/                         | CS (COMM)/2319/2022 | 11-10-2022           | RAM PAL Vs NATIONAL INSURANCE COMPANY LIMITED                                           | DEEP CHAND                         | 9891163048               | 23.09.2025       | 1078              | NA                                           | CONTESTED                              | NA                          | NA                           |                   |
|                                                                        |                                                                                     |          | 306                                            | CS (COMM)/                         | CS (COMM)/24/2018   | 18-08-2025           | BANSAL TEXTILES Vs PRAVEEN KHANDELWAL                                                   | SHAILENDRA KUMAR                   | 9891417748               | 26-09-2025       | 39                | NA                                           | CONTESTED                              | NA                          | NA                           |                   |
| 3                                                                      | MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03                      | CENTRAL  | 303, Extension Block, Tis Hazari Courts, Delhi | OMP (COMM.)                        | 22/2023             | 16.02.2023           | SURENDRA KUMAR SHARMA & ANR. V/S PNB HOUSING FINANCE LTD.                               | VARUN SHARMA                       | 9990116161               | 17.09.2025       | 944               | NO                                           | ALLOWED/SET-ASIDE                      |                             |                              |                   |
|                                                                        |                                                                                     |          | 303, Extension Block, Tis Hazari Courts, Delhi | CS (COMM.)                         | 467/2024            | 16.04.2024           | M/S VASTRAM INDIA PVT. LTD. V/S M/S A-ACTIVE ENTERPRISES                                | VIKRANT JAIN                       | 9811377679               | 20.09.2025       | 522               | YES                                          | DECREE                                 |                             |                              |                   |
| 4                                                                      | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04                          | CENTRAL  | 304                                            | RECOVERY                           | CS (COMM)-1264/2023 | 23.09.2023           | SINTEX BAPL LTD. VS. DEEPAK KUMAR                                                       | SH. MANOJ KUMAR                    | 9868650379               | 12.09.2025       | 723 DAYS          | YES                                          | CONTESTED                              | NA                          | NA                           | RECOVERY          |

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|---------|-------------------------------------------------------------------|----------|----------------------------------|-----------|---------------------|-------------------|--------------------------------------------------------------------------------|------------------------|---------------|---------------------|------------------------------------------------|-------------------------------------|---------------------------------|----------------------------|----------------------------------|
|         |                                                                   |          | 304                              | DAMAGES   | CS DJ-5992/2018     | 30.08.2018        | SANT NIRANKARISH. KARUN<br>MANDAL VS. NIRANKARICHHATWAL<br>DHAM AND ORS.       | 8810315334             | 19.09.2025    | 2577 DAYS           | NO                                             | CONTESTED                           | NA                              | NA                         | DAMAGES                          |
|         |                                                                   |          | 304                              | RECOVERY  | CS (COMM)-1115/2023 | 02.08.2023        | OMPTIMIZING RESOSURCES VS. M/S<br>DHANI HEALTHCARE LTD.                        | 8828446871             | 20.09.2025    | 780 DAYS            | YES                                            | CONTESTED                           | NA                              | NA                         | RECOVERY                         |
| 5       | SH. MANOJ KUMAR DISTRICT<br>JUDGE (COMMERCIAL COURT)-05           | CENTRAL  | 305 EXTENSION BLOCK THO<br>DELHI | RECOVERY  | CS (COMM)-1129/2024 | 15.10.2024        | PAPPU SETH VS. MCD SH. VIKAS<br>SHARMA                                         | 9810566116             | 24.09.2025    | 344 DAYS            | YES                                            | CONTESTED                           | NIL                             | NIL                        | RECOVERY                         |
| 6       | SH. NEELAM SINGH, DJ COMM-06<br>TIS HAZRI COURT CENTRAL<br>DELHI  | CENTRAL  | 410                              | CS (COMM) | 413/2024            | 19-04-2025        | ASHOK KUMAR ROSA VS. SH. HITENDER<br>M/S. DABUR INDIA LTD. KUMAR<br>NAHATA     | 9910290400             | 10.09.2025    | 144 DAYS            | YES                                            | Contested                           | NA                              | NA                         | SUIT FOR<br>RECOVERY<br>OF MONEY |
|         |                                                                   |          | 410                              | CS (COMM) | 23/2025             | 16-05-2025        | UNION OF INDIA VS. SH. S.C.<br>AMBEY CONSTRUCTIONRAJPAL<br>CO.                 | 9899893624             | 12.09.2025    | 119 DAYS            | YES                                            | Contested                           | NA                              | NA                         | SUIT FOR<br>RECOVERY<br>OF MONEY |
|         |                                                                   |          | 410                              | CS (COMM) | 33/2025             | 07-07-2025        | SHRADHA MALIK VS. IQSH. SHISHIR<br>CONSULTANCY AND ORS. KAUSHIK                | 9999348834             | 12-09-2025    | 67 DAYS             | YES                                            | Contested                           | NA                              | NA                         | SUIT FOR<br>RECOVERY<br>OF MONEY |
|         |                                                                   |          | 410                              | CS (COMM) | 509/2024            | 25.04.2024        | MOHD. TARIQ VS. MOHD. SH. M.U.<br>FURQAN REHMAN                                | 9811022221             | 15-09-2025    | 508 DAYS            | YES                                            | Contested                           | NA                              | NA                         | SUIT FOR<br>RECOVERY<br>OF MONEY |
|         |                                                                   |          | 410                              | CS (COMM) | 1280/2023           | 04.10.2023        | M/S. SHRI RAM HARISH. SUBHASH<br>RAM JEWELLERS VS. GARG<br>STATE BANK OF INDIA | 9810397977             | 18-09-2025    | 715 DAYS            | YES                                            | Contested                           | NA                              | NA                         | SUIT FOR<br>RECOVERY<br>OF MONEY |
|         |                                                                   |          | 410                              | CS (COMM) | 24/2024             | 04.01.2024        | AMT KHANNA VS. SH. VIKAS<br>KULDEEP BHATIA                                     | 9811379676             | 18-09-2025    | 623 DAYS            | YES                                            | Contested                           | NA                              | NA                         | SUIT FOR<br>RECOVERY<br>OF MONEY |
|         |                                                                   |          | 410                              | MISC. DJ  | 665/2023            | 17.10.2023        | K.R. TRADINGSH. SUBHASH<br>CORPORATION VS. M/S. CHAND<br>SKY AGRO FOODS        | 9868426305             | 23.09.2025    | 707 DAYS            | NO                                             | Contested                           | NA                              | NA                         | APPLICATIO<br>N U/S 151<br>CPC   |
|         |                                                                   |          | 410                              | MISC. DJ  | 666/2025            | 17.10.2023        | DEEPAK KAPOOR VS. SH. SUBHASH<br>M/S. VANITACHAND<br>ENTERPRISES & ORS.        | 9868426305             | 23.09.2025    | 707 DAYS            | NO                                             | Contested                           | NA                              | NA                         | APPLICATIO<br>N U/S 151<br>CPC   |
| 7       | SH. MUKESH KUMAR GUPTA,<br>DISTRICT JUDGE, COMMERCIAL<br>COURT-07 | CENTRAL  | 302                              | CS (COMM) | 1126/2023           | 04.08.2023        | PRAVEEN JAIN VS. SUNIL GUPTA<br>MAHALAXMI TRADING<br>COMPANY                   | 8860313311             | 27.09.2025    | 785                 | NIL                                            | NIL                                 | NIL                             | NIL                        | RECOVERY                         |
|         |                                                                   |          | 302                              | CS (COMM) | 1275/2024           | 20.11.2024        | RAJENDER KUMARA.K. TRIVEDI<br>GUPTA VS MUNICIPAL<br>CORP. OF DELHI             | 9871441764             | 27.09.2025    | 311                 | NIL                                            | NIL                                 | NIL                             | NIL                        | RECOVERY                         |

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| 8       | SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL  | 308 EXTENSION BLOCK THO DELHI | SUIT FOR RECOVERY | CS (COMM)/434/2025  | 24-04-2025        | NEERAJ NATH SHARMA Vs GOPAL DUTT                                               | MEENAKSHI                | 9891878260 | 26-09-2025    | 153 DAYS            | YES                                          | CONTESTED DECREE                    | NIL                          | NIL                   | RECOVERY           |
|         |                                                          |          | 308 EXTENSION BLOCK THO DELHI | SUIT FOR RECOVERY | S (COMM)/781/2023   | 10-05-2023        | PARAGON INDUSTRIES THROUGH ITS PARTNER AJAY JAIN Vs SH RAJBIR JAIN PROP OF M/S | PAPER SAURABH LLP MISHRA | 9599862350 | 22-09-2025    | 866 DAYS            | YES                                          | CONTESTED PLAINT RETURNED           | NIL                          | NIL                   | RECOVERY           |
| 9       | SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09     | CENTRAL  | 304                           | RECOVERY          | OMP (COMM.)/38/2025 | 26-07-2025        | Amitabh Baranwal Vs SBI Cards and Payments Services LTD                        | Akshay Kumar             |            | 02.09.2025    | 58 DAYS             | NO                                           | CONTESTED                           | NA                           | NA                    |                    |
|         |                                                          |          | 304                           | DAMAGES           | CS (COMM)/1342/2024 | 06-12-2024        | Sh Rajender Kumar Gupta Vs Municipal Corporation of Delhi                      | Avinash Kumar Trivedi    |            | 04.09.2025    | 278 DAYS            | NO                                           | CONTESTED                           | NA                           | NA                    | RECOVERY           |
| 10      | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT        | CENTRAL  | 307                           | Civil             | CS (COMM)/272/2024  | 21-02-2024        | Smt. Kalpana Gutpa Vs. Shri Pradeep Pathak                                     | Ajay Kumar               | 9891191156 | 26/09/25      | 583                 | Yes                                          | CONTESTED                           | 26/09/25                     |                       |                    |
|         |                                                          |          | 307                           | Civil             | CS (COMM)/1091/2024 | 03/10/24          | Pawan Bansal Vs. Satyandra Municipal Corporation of Delhi                      | Kumar Singh              | 9811161525 | 26/09/25      | 358                 | Yes                                          | CONTESTED                           | 26/09/25                     |                       |                    |
|         |                                                          |          | 307                           | Civil             | CS (COMM)/1409/2024 | 20/12/24          | Vishal Khanna Vs. M/s Shrimad India Private Limited                            | Arvind Bhatt             | 9810354101 | 27/09/25      | 281                 | Yes                                          | CONTESTED                           | 27/09/25                     |                       |                    |
| 11      | SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT          | CENTRAL  | COURT ROOM 310                | CS (COMM)         | CS (COMM)/362/2024  | 14/03/24          | Woodland (Aero Club) Pvt Ltd. Vs Montosa Lifestyle And Anr                     | POONAM LAU(P),           | 9811149832 | 27/09/25      | 562                 | -                                            | Contested                           | -                            | -                     | -                  |
|         |                                                          |          | COURT ROOM 310                | CS (COMM)         | CS (COMM)/480/2024  | 19/04/24          | BHARTI KHUREJA Vs MANOJ KUMAR LAMBA                                            | Vikas Nagwan             | 9999010507 | 18/09/25      | 517                 | -                                            | Contested                           | -                            | -                     | -                  |
|         |                                                          |          | COURT ROOM 310                | CS (COMM)         | CS (COMM)/818/2024  | 27/07/24          | JATIN SHARMA Vs AMIT OBEROI                                                    | Muddassir Daiyyan(P),    | 9818712378 | 25/09/25      | 425                 | -                                            | Contested                           | -                            | -                     | -                  |
|         |                                                          |          | COURT ROOM 310                | CS (COMM)         | CS (COMM)/819/2024  | 27/07/24          | M/s BEAUTY ART PRINT(INDIA) PVT. LTD Vs AKASH JAIN PROP. M/s D R TEXTILES      | Muddassir Daiyyan(P),    | 9818712378 | 25/09/25      | 425                 | -                                            | Contested                           | -                            | -                     | -                  |
|         |                                                          |          | COURT ROOM 310                | CS (COMM)         | CS (COMM)/308/2025  | 18/03/25          | M/s BEAUTY ART PRINT(INDIA) PRIVATE LTD Vs AKASH JAIN                          | Bharat Gupta             | 9268300000 | 26/09/25      | 192                 | -                                            | Contested                           | -                            | -                     | -                  |
|         |                                                          |          | COURT ROOM 310                | CS (COMM)         | CS (COMM)/564/2025  | 19/05/25          | SHEHNAAZ PARVEEN Vs PRATAP GULYANI                                             | Jitender Garg            | 9810511644 | 19/09/25      | 123                 | -                                            | Contested                           | -                            | -                     | -                  |
| 12      | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT      | CENTRAL  | 401                           | CS (COMM)         | 107/2024            | 18-01-2024        | UNION BANK OF INDIA Vs GURDEEP SINGH LAMBA                                     | KAMALJIT SINGH RANOT     | 9890410729 | 01.09.2025    | 592                 |                                              | DECREE                              |                              |                       |                    |
|         |                                                          |          | 401                           | CS (COMM)         | 1259/2024           | 16-11-2024        | M/S ARYA PUBLISHING COMPANY Vs MAYANK ADLAKHA                                  | ANURAG KUMAR AGGARWAL    | 9810059650 | 09.09.2025    | 297                 |                                              | DECREE                              |                              |                       |                    |

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|         |                                                          |          |            | Misc DJ    | 587/2025            | 31-07-2025        | M/S KIRAN ROADWAYS PVT LTD Vs M/S GOVIND SINGH CABLES INDUSTRIES AND ORS             | HARPREET SINGH        | 9871769954             | 22.09.2025    | 53                  |                                                | DISMISSED                           |                              |                              |                 |
|         |                                                          |          |            | CS (COMM)  | 411/2024            | 28-03-2024        | M/s Lakeforest Wines Pvt Ltd Vs Government Of Nct of Delhi                           | NAVEEN KUMAR TRIPATHI | 9810419936             | 23.09.2025    | 544                 |                                                | DISMISSED                           |                              |                              |                 |
| 13      | SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT         | CENTRAL  | 402        | CIVIL SUIT | CS (COMM)/1418/2019 | 03/08/19          | SUNIL KUMAR PASRICHA VS SHARAD KASTURE                                               | ALOK DEV              | 9718090890             | 15/09/25      | 2235                |                                                |                                     |                              |                              |                 |
|         |                                                          |          | 402        | CIVIL SUIT | CS (COMM)/336/2024  | 06/03/24          | MANSHU ARORA VS RAGINI GUPTA                                                         | BHUPINDER MEHTANI     | 9811433605             | 26/09/25      | 569                 |                                                |                                     |                              |                              |                 |
|         |                                                          |          | 402        | CIVIL SUIT | CS (COMM)/59/2023   | 10/01/23          | RAMANAND MAHTO VS ANANYA CONSTRUCTION                                                | SANJAY BANSAL         | 9810959432             | 06/09/25      | 970                 |                                                |                                     |                              |                              |                 |
| 14      | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)    | WEST     |            | cs         | CS (COMM)/179/2025  | 04-03-2025        | Union Bank of India Vs RAM NIWAS SINGH AND ANR                                       | SWATI GUPTA(P),       | 9899064376             | 01-09-2025    | 181                 | Yes                                            | CONTESTED                           | Nil                          | Nil                          |                 |
|         |                                                          |          |            | cs         | CS (COMM)/138/2021  | 22-02-2021        | M/S TOPGEAR LIFESTYLE PVT LTD Vs DEEPESH GOYAL PROPRIETOR OF M/S DEEPESH SHOE PALACE | RAKESH KUMAR(P),      | 9818627352             | 04-09-2025    | 1655                | Yes                                            | DECREE                              | Nil                          | Nil                          |                 |
|         |                                                          |          |            | cs         | CS (COMM)/408/2022  | 28-05-2022        | UNION BANK OF INDIA Vs ASHIRWAD SHG AND ORS                                          | ALOK KUMAR(P),        | 9911000126             | 15-09-2025    | 1206                | Yes                                            | DISMISSED ON MERITS                 | Nil                          | Nil                          |                 |
|         |                                                          |          |            |            | CS (COMM)/369/2025  | 05-05-2025        | UNION BANK OF INDIA Vs PRADIP SHARMA                                                 | Arun Kumar Shukla(P), | 9312400295             | 20-09-2025    | 138                 | Yes                                            | DECREE                              | Nil                          | Nil                          |                 |
|         |                                                          |          |            |            | CS (COMM)/386/2021  | 09-09-2021        | ASKAYS SOLUTION Vs KAP LAMIPACK AND ORS                                              | VIVEK SHARMA(P),      | 9910962191             | 26-09-2025    | 1478                | Yes                                            | PLAINT RETURNED                     | Nil                          | Nil                          |                 |
| 15      | MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02  | WEST     |            | CS (COMM)  | CS (COMM)/851/2023  | 16-11-2023        | M/S SHREE KRISHNA ANALYTICAL SERVICES PVT LTD Vs M/s Man Care Laboratories Pvt Ltd   | GULAB CHANDRA YADAV   | 9818798970             | 10-09-2025    | 670 DAYS            | yes                                            | CONTESTED                           | NIL                          | NIL                          |                 |
| 16      | SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | WEST     |            |            | CS (COMM)/120/2023  |                   | ALCOBREW DISTILLERIES INDIA LIMITED Vs JAIN DEPARTMENT                               | 44957                 | Parth Sharma           | 98108 66704   | 27/09/25            |                                                | DISMISSED ON MERITS                 |                              |                              |                 |
|         |                                                          |          |            |            | CS (COMM)/437/2023  |                   | SANDEEP MALHOTRA Vs BUDDY RETAIL PVT LTD                                             | 45082                 | Vandana                | Not Mentioned | 18/09/25            |                                                | Decree                              |                              |                              |                 |
|         |                                                          |          |            |            | OMP (COMM.)/15/2024 |                   | M/s Rajdhan Constructions Vs Delhi Urban Shelter Improvement                         | 45594                 | Sharavan Dev           | 7703894232    | 16/09/25            |                                                | DISPOSED                            |                              |                              |                 |
|         |                                                          |          |            |            | CS (COMM)/45/2024   |                   | PARMOD KUMAR NARANG Vs POOJA ANAND                                                   | 45310                 | Karan Singh Preet      | 9889604908    | 17/09/25            |                                                | Decree                              |                              |                              |                 |

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|         |                                                              |          |            |                     | CS (COMM)/67/2024   | Goyal Ply N Wood Pvt Ltd Vs Quality Softech Solutions Pvt Ltd | 45316                                                                                          | Pralabha bahrghav      | 9100781537             | 11/09/25         | 595               |                                              | Decree                                    |                            |                              |             |
|         |                                                              |          |            |                     | CS (COMM)/632/2024  | Monika Harja Vs Care Health Insurance Limited                 | 45498                                                                                          | Amit Maihan            | 9871897844             | 26/09/25         | 428               |                                              | Decree                                    |                            |                              |             |
| 17      | SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)      | WEST     |            | CS (COMM)           | 583/2022            | 21/07/22                                                      | CANARA BANK MITTAL TRADERS                                                                     | VS CHITRA MALHOTRA ADV | 9212888057             | 08/09/25         | 1145              | NA                                           | DECREE                                    | Nil                        | Nil                          |             |
|         |                                                              |          |            | CS (COMM)           | 653/2022            | 08/08/25                                                      | ABX EXPORTS VS ECHO SOFT INFOCOMM LTD                                                          | SANJEEV PVTARORA       | 9871090836             | 20/09/25         | 43                | NA                                           | DECREE                                    | Nil                        | Nil                          |             |
|         |                                                              |          |            | CS (COMM)           | 301/2024            | 03/04/24                                                      | CANARA BANK VS AKASH JAIN                                                                      | EKANT LUTHRA           | 8376541313             | 22/09/25         | 537               | NA                                           | DECREE                                    | Nil                        | Nil                          |             |
| 18      | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)            | WEST     |            | CS (COMM)/423/2025  | CS (COMM)/423/2025  | 19-05-2025                                                    | State Bank Of India Vs GARVITA GARG                                                            |                        |                        | 10-09-2025       |                   |                                              |                                           |                            |                              |             |
|         |                                                              |          |            | CS (COMM)/95/2022   | CS (COMM)/95/2022   | 04-02-2022                                                    | CANARA BANK Vs M/SHISHA ENTERPRISES                                                            |                        |                        | 12-09-2025       |                   |                                              |                                           |                            |                              |             |
|         |                                                              |          |            | CS (COMM)/101/2025  | CS (COMM)/101/2025  | 06-02-2025                                                    | CANARA BANK Vs SHAKEEL KHAN                                                                    |                        |                        | 22-09-2025       |                   |                                              |                                           |                            |                              |             |
|         |                                                              |          |            | CS (COMM)/439/2019  | CS (COMM)/439/2019  | 16-09-2019                                                    | SUMIKSHA GARG Vs M/MOTHER/S PRIDE AND ANR                                                      |                        |                        | 24-09-2025       |                   |                                              |                                           |                            |                              |             |
|         |                                                              |          |            | CS (COMM)/266/2020  | CS (COMM)/266/2020  | 17-10-2020                                                    | MRS INDU GOSWAMI Vs Raj Rani Gupta and Anr.                                                    |                        |                        | 24-09-2025       |                   |                                              |                                           |                            |                              |             |
|         |                                                              |          |            | CS (COMM)/267/2020  | CS (COMM)/267/2020  | 17-10-2020                                                    | MRS SANDEEP KAUR Vs RAJ RANI GUPTA PROP OF M/S MOTHERS PRIDE                                   |                        |                        | 24-09-2025       |                   |                                              |                                           |                            |                              |             |
|         |                                                              |          |            | CS (COMM)/44/2024   | CS (COMM)/44/2024   | 19-01-2024                                                    | PRIYANSHU KUMAR PRIYADARSHI Vs Optima Mart Opc Pvt Ltd Through Its Director Sh Pranjal Kukreja |                        |                        | 26-09-2025       |                   |                                              |                                           |                            |                              |             |
| 19      | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST     |            | CS (COMM)/946/2022  | CS (COMM)/946/2022  | 01-12-2022                                                    | PRIME GOLD SAIL JVO LIMITED Vs M/S SHUBHAM STEEL INDUSTRIES                                    |                        |                        | 08-09-2025       |                   | YES                                          | DISMISSED                                 |                            |                              |             |
|         |                                                              |          |            | OMP (COMM.)/11/2024 | OMP (COMM.)/11/2024 | 03-09-2024                                                    | Puneet Gupta Vs ICICI Securities Limited                                                       |                        |                        | 03-09-2025       |                   | YES                                          | DISPOSED                                  |                            |                              |             |
|         |                                                              |          |            | CS (COMM)/360/2024  | CS (COMM)/360/2024  | 23-04-2024                                                    | M/s Professional Impex Pvt. Ltd. Vs Shirdi Industries Ltd                                      |                        |                        | 02-09-2025       |                   | YES                                          | DECREE                                    |                            |                              |             |

| SR. NO. | COURT                                                         | DISTRICT  | COURT ROOM | CASE TYPE          | CASE NO.           | DATE REGISTRATION | OPPETITIONER NAME VSADVOCA<br>RESPONDENT NAME                                      | TE                  | ADVOCATE MOBILE NUMBER | DATE DECISION | OFDAYS FOR DISPOSAL | WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OFDATE OF EXECUTIO<br>/N DECREE | OFNUMBER OF EXECUTI<br>ON OF | ACT DAYSSECTION   |
|---------|---------------------------------------------------------------|-----------|------------|--------------------|--------------------|-------------------|------------------------------------------------------------------------------------|---------------------|------------------------|---------------|---------------------|------------------------------------------------|-------------------------------------|---------------------------------|------------------------------|-------------------|
|         |                                                               |           |            | CS (COMM)/558/2024 | CS (COMM)/558/2024 | 06-07-2024        | Mayank Kumar Vs Malhotra Motors                                                    |                     |                        | 11-09-2025    |                     | YES                                            | DISMISSED                           |                                 |                              |                   |
|         |                                                               |           |            | CS (COMM)/697/2024 | CS (COMM)/697/2024 | 14-08-2024        | M/s Alutech Industries Vs Vikash Patel                                             |                     |                        | 19-09-2025    |                     | YES                                            | DECREE                              |                                 |                              |                   |
|         |                                                               |           |            | CS (COMM)/874/2024 | CS (COMM)/874/2024 | 08-10-2024        | Aqualite Industries Private Limited Vs ASHITOSH BALIRAM KHOBRAGADE                 |                     |                        | 15-09-2025    |                     | YES                                            | DECREE                              |                                 |                              |                   |
| 20      | SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | 1          | CS (COMM)          | 89/2021            | 01.03.2021        | ACHIN JAIN VS. SUNNY ARORA                                                         | MUNISH GUPTA        | 9810927909             | 04.09.2025    | 1648                | YES                                            | DECREED                             | Nil                             | Nil                          | RECOVERY          |
|         |                                                               |           |            | CS (COMM)          | 19/2020            | 13.01.2020        | SURYA CARGO FORWARDERS PVT. LTD. VS. YUANTAI INTERNATIONAL SUPPLY CHAIN MANAGEMENT | VIVEK SHARMA        | 9990987654             | 13.01.2020    | 2080                | YES                                            | DECREED                             | Nil                             | Nil                          | RECOVERY          |
|         |                                                               |           |            | CS (COMM)          | 39/2021            | 04.02.2021        | RAJESH KUMAR JAIN VS. TATA TELE SERVICES LTD.                                      | UMESH KUMAR         | 9811625489             | 02.09.2025    | 1671                | YES                                            | DISMISSED                           | Nil                             | Nil                          | RECOVERY          |
|         |                                                               |           |            | OMP (COMM)         | 228/2019           | 16.12.2019        | NATIONAL SEEDS CORPORATION LTD. VS. SMT. DWARKABAI                                 | YASHWARDHA          | 9811388656             | 01.09.2025    | 2086                | NO                                             | DISMISSED                           | NIL                             | NIL                          | U/S 34            |
|         |                                                               |           |            | OMP (COMM)         | 118/2019           | 06.07.2019        | UNISONS HOTEL VS. NET 4 BARTER                                                     | GAURAV BEHL         | 9711340184             | 06.07.2019    | 2257                | NO                                             | DISMISSED                           | NIL                             | NIL                          | U/S 34            |
|         |                                                               |           |            | ARBTN              | 5452/2018          | 29.09.2018        | INLAND TRANSPORT VS. UNION OF INDIA                                                | ROADANIL GOEL       | 9999904433             | 11.09.2025    | 2539                | NO                                             | DISMISSED                           | NIL                             | NIL                          | U/S 34            |
|         |                                                               |           |            | ARBTN              | 2535/2018          | 03.07.2018        | J. K GHAI VS. OIL AND NATURAL GAS CORPORATION LTD.                                 | ANUSURA SALWAN      | 9811225368             | 12.09.2025    | 2628                | NO                                             | DISMISSED                           | NIL                             | NIL                          | U/S 34            |
|         |                                                               |           |            | OMP (COMM)         | 25/2020            | 15.02.2020        | M/S ENGINEERS CONTRACTORS VS. M/S DISTRIBUTION LOGISTICS                           | QUALITY ANDRA VERMA | 9871704611             | 15.09.2025    | 2039                | NO                                             | DISMISSED                           | NIL                             | NIL                          | U/S 34            |
|         |                                                               |           |            | OMP (COMM)         | 235/2019           | 21.12.2019        | M/S SUNCITY DISTRIBUTORS AND ORS. VS. SAMSUNG INDIA ELECTRONICS PVT. LTD.          | BRJESH SINGHAL      | 9810781169             | 22.09.2025    | 2109                | NO                                             | DISMISSED                           | NIL                             | NIL                          | U/S 34            |
|         |                                                               |           |            | OMP (COMM)         | 127/2022           | 20.08.2022        | SHOBHA BHOLA VS. DELHI METRO RAIL CORPORATION LTD.                                 | VIKAS CHHABRA       | 9212416114             | 25.09.2025    | 1132                | NO                                             | ALLOWED                             | NIL                             | NIL                          | U/S 34            |
|         |                                                               |           |            | OMP (COMM)         | 12/2020            | 24.01.2020        | UNION OF INDIA VS. JINDAL FROZEN FOODS PVT. LTD.                                   | ATUL SAGARWAL       | 9899711304             | 24.01.2020    | 2072                | NO                                             | ALLOWED                             | NIL                             | NIL                          | U/S 34            |
| 21      | SH. BALWANT RAI BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)     | NEW DELHI | 25         | CS (COMM.)         | 551 / 2020         | 09.11.2020        | W H BREDY AND CO. LTD. VS. NUBERG ENGINEERING LTD.                                 | SH. M. FARUQUI      | 9810898754             | 01.09.2025    | 1758                | NA                                             | CONTESTED                           | NA                              | NA                           | SUIT FOR RECOVERY |

| SR. NO. | COURT                                                           | DISTRICT  | COURT ROOM            | CASE TYPE                                | CASE NO.                   | DATE REGISTRATION | OFF PETITIONER NAME VS RESPONDENT NAME                                                | ADVOCATE             | ADVOCATE MOBILE NUMBER | DATE DECISION | OF DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OF DATE EXECUTION /N DECREE | OF NUMBER OF EXECUTION | ACT OF DAYS SECTION                                   |
|---------|-----------------------------------------------------------------|-----------|-----------------------|------------------------------------------|----------------------------|-------------------|---------------------------------------------------------------------------------------|----------------------|------------------------|---------------|----------------------|----------------------------------------------|-------------------------------------|-----------------------------|------------------------|-------------------------------------------------------|
|         |                                                                 |           |                       | OMP (COMM.)                              | 108 / 2024                 | 30.04.2024        | DLF LIMITED VS. SH. DRUV RANUTROL INDUSTRIES PVT. LTD.                                | SH. DEWAN            | 9811030321             | 08.09.2025    | 491                  | NA                                           | CONTESTED                           | NA                          | NA                     | U/S 34 OF ARBITRATION & CONCILIATION ACT 1996         |
|         |                                                                 |           |                       | CS (COMM.)                               | 667 / 221                  | 07.08.2024        | YAGLA VALYA SHUKLAMR. KARAN PRO. OF HARIOM FABRICS VS. YOGESH SETHI                   | ARORA                | 9873057030             | 10.09.2025    | 400                  | NA                                           | CONTESTED                           | NA                          | NA                     | SUIT FOR RECOVERY                                     |
| 22      | MA. HIMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-03       | NEW DELHI | 27                    | OBJECTION PETITION U/S 34 OF ARBITRATION | OMP (COMM.)/93/2025        | 07/07/25          | Praveen Bhardwaj Vs MS SBI CARDS AND PAYMENT SERVICES LTD                             | Vinod Kumar          | 9312722414             | 04/09/25      | 59                   | NO                                           | DISPOSED                            | Nil                         | Nil                    | OBJECTION PETITION U/S 34 OF ARBITRATION              |
|         |                                                                 |           |                       | PETITION U/S 9 OF ARBITRATION            | OMP (I) (COMM.)/74/2025    | 06/05/25          | M/S OM SAI RAM ENTERPRISES Vs INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED | Shobhit Trehan       | NOT AVAILABLE          | 10/09/25      | 127                  | NO                                           | DISPOSED                            | Nil                         | Nil                    | PETITION U/S 9 OF ARBITRATION                         |
|         |                                                                 |           |                       | OBJECTION PETITION U/S 34 OF ARBITRATION | OMP (COMM.)/59/2025        | 26/04/25          | VENKATESHWARA RAO Vs SBI CARDS                                                        | Vidur Kamra          | NOT AVAILABLE          | 12/09/25      | 139                  | NO                                           | DISPOSED                            | Nil                         | Nil                    | OBJECTION PETITION U/S 34 OF ARBITRATION              |
| 23      | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)               | SOUTH     | 12, New Court Block-I | Civil Suit                               | CS (COMM)/212/2022         | 44649             | IFFCO MC CROP SCIENCES PRIVATE LIMITED Vs Saigal AMBIKA DEHARIYA                      | Sh. Shubham          | 9407223688             | 01.09.2025    | 1252                 | Yes                                          | DECREED                             | NA                          | NA                     | Suit Recovery for                                     |
|         |                                                                 |           | 12, New Court Block-I | Civil Suit                               | CS (COMM)/11/2024          | 45296             | M/s VS Electricals And Traders Vs Rahul Bhadna Ch And Md                              | Sh AK Mishra         | 931176739              | 03.09.2025    | 607                  | Yes                                          | DECREED                             | NA                          | NA                     | Suit Recovery for                                     |
|         |                                                                 |           | 12, New Court Block-I | Civil Suit                               | CS (COMM)/563/2022         | 44831             | HABIBS COSMETICS PVT LTD Vs HABIB HAIR AND CARE                                       | Sh. Simranjeet Singh | 9654871449             | 04.09.2025    | 1073                 | Yes                                          | DECREED                             | NA                          | NA                     | Suit Recovery for                                     |
|         |                                                                 |           | 12, New Court Block-I | Civil Suit                               | OMP (COMM.)/12/2023        | 44982             | M/S DSCL FENGSHUN WABAG CONSORTIUM Vs KHURANA GYAN CHAND GOEL                         | Sh. Deepak Khurana   | 011-49774545           | 11.09.2025    | 929                  | No                                           | DISMISSED                           | NA                          | NA                     | Petition U/s 34 of the Arbitration & Conciliation Act |
|         |                                                                 |           | 12, New Court Block-I | Civil Suit                               | Execution (Comm.)/290/2022 | 44909             | VINAY DHILLON Vs RAHEJA DEVELOPERS LTD                                                | Ms Jaya Pahwa        | 9899266760             | 18.09.2025    | 1009                 | No                                           | CONTESTED                           | 14.12.2022                  | 1009                   | Execution Petiton                                     |
| 24      | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH     | 6, New Court Block-I  | Commercial                               | CS (COMM) 195/2022         | 15-03-2022        | Punjab National Bank Vs Mr. Sushanta Saha Through Its LR                              | VINEET MUDGAL        | 9855417800             | 02.09.2025    | 1245                 | NO                                           | Contested/ Decree                   | NA                          | NA                     | Suit Recovery for                                     |
|         |                                                                 |           | 6, New Court Block-I  | Commercial                               | CS (COMM) 606/2022         | 15-10-2022        | EMU Lines Pvt.Ltd Vs Kishkindha Group and anr.                                        | Uday Kumar           | 9855441102             | 08.09.2025    | 1180                 | NO                                           | Contested/ Decree                   | NA                          | NA                     | Suit Recovery for                                     |
|         |                                                                 |           | 6, New Court Block-I  | Commercial                               | CS (COMM) 121/2023         | 20-02-2023        | Canara Bank Vs Ajay Pathak AND ORS                                                    | Ritu Mishra          | 8955441789             | 09.09.2025    | 940                  | NO                                           | Contested/ Decree                   | NA                          | NA                     | Suit Recovery for                                     |
|         |                                                                 |           | 6, New Court Block-I  | Commercial                               | CS (COMM) 119/2020         | 20-02-2020        | M/s Rebound Ace India Pvt. Ltd. Vs Great Value Projects India Ltd.                    | Sushant Singhal      | 9852410358             | 17.09.2025    | 2025                 | NO                                           | Contested/ Decree                   | NA                          | NA                     | Suit Recovery for                                     |

| SR. NO. | COURT                                                      | DISTRICT   | COURT ROOM             | CASE TYPE       | CASE NO.                                  | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                             | ADVOCATE                       | ADVOCATE MOBILE NUMBER   | DATE OF DECISION | DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE OF DISPOSAL (CONTESTED SETTLED) | DATE OF EXECUTION /N DECREE | NUMBER OF EXECUTION | ACT OF DAYS SECTION                                   |
|---------|------------------------------------------------------------|------------|------------------------|-----------------|-------------------------------------------|----------------------|----------------------------------------------------------------|--------------------------------|--------------------------|------------------|-------------------|----------------------------------------------|----------------------------------------|-----------------------------|---------------------|-------------------------------------------------------|
| 25      | SH. SANDEEP YADAV                                          | SOUTH      | 47, New Court Block-I  | Commercial      | CS (COMM)/29/2018                         | 43439                | M/S DEVANG SOLAR ORIENTAL BANK OF COMMERCE                     | VS PRASOON KUMAR(P)            | 9810928048               | 17.09.2025       | 2478              | No                                           | Contested                              | NA                          | NA                  | Recovery of Money--151                                |
|         |                                                            |            | 47, New Court Block-I  | Commercial      | ExCOMM - Award by Arbitration Comm/4/2025 | 445728               | ABCI INFRASTRUCTURE PVT LTD Vs Z TECH INDIA PVT LTD            | VS Keshri Kumar(P)             | 9810337151               | 19.09.2025       | 191               | NA                                           | Contested                              | NA                          | NA                  | Arbitration & Conciliation Act, 1996--36 AND ORDER 21 |
| 26      | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.                 | SOUTH      | nil                    |                 |                                           |                      |                                                                |                                |                          |                  |                   |                                              |                                        |                             |                     |                                                       |
| 27      | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH      | 40, New Court Block-II | Commercial      | CS (COMM) 384/2019                        | 27-11-2019           | ASHISH AGGARWAL. VS M/S PROMOTIONS                             | SH. PRASHANT RACINGALI         | NOT GIVEN                | 03-09-2025       |                   | N/A                                          | DECREED                                | -                           | 365                 | TRADEMARK ACT                                         |
|         |                                                            |            | 40, New Court Block-II | Commercial      | CS (COMM) 661/2023                        | 19-12-2023           | CHNDRAHAS KUCHIYA VS INSTAPOWER LTD.                           | SH. BHAVESH KUMAR SHARMA       | 9810034712               | 17-09-2025       | 638               | YES                                          | DECREED                                | -                           | 365                 | SUIT FOR RECOVERY                                     |
|         |                                                            |            | 40, New Court Block-II | Commercial      | CS (COMM) 433/2024                        | 11-09-2024           | INSTAPOWER CHANDRAHAS KUCHIYA                                  | VS SH. SHAURYA KUTHIALA        | 9650680610               | 17-09-2025       | 371               | N/A                                          | DISMISSED                              | -                           | 365                 | COUNTER CLAIM                                         |
|         |                                                            |            | 40, New Court Block-II | Commercial      | CS (COMM) 660/2022                        | 24-11-2022           | M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS PVT. LTD.          | SH. RISHIKESH KUMAR            | NOT GIVEN                | 25-09-2025       | 1036              | YES                                          | DECREED                                | -                           | 365                 | SUIT FOR RECOVERY                                     |
| 28      | SH. LAL SINGH, DISTRICT JUDGE                              | SOUTH-EAST | 18 BLOCK 1             | CS DJ           | 23/2020                                   | 08-01-2020           | M/S STAYBEEES PVT LTD Vs M/S VISIONS INDIA SERVICES PVT LTD    | VS TECH SIDHAR MANVINDER SINGH | 9444446565 && 9717737517 | 26-09-2025       | 2088              | --                                           | DECREED                                | --                          | --                  |                                                       |
|         |                                                            |            |                        | OMP(COMM)       | 60/2022                                   | 16-11-2022           | M/S MN AUTOMOBILE PVT. LTD. VS INDRAPRASTHA GAS LIMITED        | VS NAMAN VERMA PRAKHAR SINGH   | 9871908584 && ----       | 27-09-2025       | 1046              | --                                           | DISMISSED                              | --                          | --                  |                                                       |
| 29      | MS. NIKHIL CHOPRA, DISTRICT JUDGE                          | SOUTH-EAST | 14                     | Commercial Suit | CS/COMM/208/2024                          | 20.03.24             | DUGAR OVERSEAS PVT. LTD. VS. NEW SHOP STORE NETWORKS PVT. LTD. | VS ASHUTOSH NAGAR              | 9999666398               | 27.09.25         | 193               | Yes                                          | DISPOSED OFF                           | -                           | -                   |                                                       |
|         |                                                            |            | 20                     | COMMERCIAL SUIT | CS (COMM)/656/2023                        | 45121                | ANGLIAN FINVEST PVT LTD Vs ELECTREV MOBILITY PVT LTD           |                                |                          | 45923            | 802               | YES                                          | Contested                              | --                          | --                  |                                                       |
| 30      | SH. VRINDA KUMARI                                          | SOUTH-EAST | nil                    |                 |                                           |                      |                                                                |                                |                          |                  |                   |                                              |                                        |                             |                     |                                                       |
| 31      | MS. ANU GROVER BALIGA                                      | SOUTH-EAST | 21                     | COMMERCIAL SUIT | EXECUTION (COMM.)/270/2022                | 10/11/22             | WALAINET Vs VIPSIE HOSPITALITY S PVT LTD                       | VS AVS Legal                   | 9953240238               | 22/08/25         | 1016              | --                                           |                                        | --                          | --                  |                                                       |

| SR. NO. | COURT                                                                                      | DISTRICT   | COURT ROOM | CASE TYPE                    | CASE NO.                   | DATE REGISTRATION | OPPETITIONER NAME VSADVOCATE RESPONDENT NAME                                            | ADVOCATE MOBILE NUMBER   | DATE DECISION | OFDAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OFDATE EXECUTIO /N DECREE | OFNUMBER OFFOR EXECUTI ON | ACT DAYSSECTION OF |    |
|---------|--------------------------------------------------------------------------------------------|------------|------------|------------------------------|----------------------------|-------------------|-----------------------------------------------------------------------------------------|--------------------------|---------------|---------------------|----------------------------------------------|-------------------------------------|---------------------------|---------------------------|--------------------|----|
|         |                                                                                            |            |            | COMMERCIAL SUIT              | CS/COMM?140/2023           | 10/02/23          | M/s Ramacivil Construction Pvt. Ltd vs NBCC India Limited                               | Sh. Avnash Kumar Trivedi | 98711441764   | 27/09/25            | 960                                          | --                                  | --                        | --                        |                    |    |
| 32      | SH. BHUPESH KUMAR                                                                          | SOUTH-EAST | 22         | ARBITRATION CONCILIATION ACT | ANDOMP (COMM.)/31/2025     | 45740             | J N International School Vs M/s SAFARI DIGITAL EDUCATION INITIATIVES PVT LTD.           | Sh. Rohit Gautam         | 8860637476    | 45870               | 130                                          | --                                  | --                        | --                        |                    |    |
|         |                                                                                            |            |            | ARBITRATION CONCILIATION ACT | ANDOMP (COMM.)/82/2023     | 45180             | M/S S M ENTERPRISES AND ANR. Vs MODI MUNDI PHARMA BEAUTY PRODUCTS PVT. LTD              | Sh. Aaditya Bhattacharya | 8447080428    | 45875               | 695                                          | --                                  | --                        | --                        |                    |    |
|         |                                                                                            |            |            | COMMERCIAL SUIT              | CS (COMM)/1041/2022        | 44854             | M/S WELLA OPERATIONS US LLC Vs NARINDER ARORA AND ORS.                                  | Sh. S.K. Bansal          | 011-26843455  | 45877               | 1023                                         | --                                  | --                        | --                        |                    |    |
|         |                                                                                            |            |            | EXECUTION PETITION           | EXECUTION (COMM.)/110/2024 | 45407             | M/s Safari Digital Education Initiatives Pvt Ltd Vs J N International School            | Ms. Anju Bagai           | 9811389028    | 45890               | 483                                          | --                                  | --                        | --                        |                    |    |
|         |                                                                                            |            |            | EXECUTION PETITION           | EXECUTION (COMM.)/270/2022 | 44875             | WALAINET Vs VIPSIER HOSPITALITY S PVT LTD                                               | AVS Legal                | 9953240238    | 45891               | 1016                                         | --                                  | --                        | --                        |                    |    |
|         |                                                                                            |            |            | COMMERCIAL SUIT              | CS (COMM)/100/2020         | 43875             | M/S 3M EXIM PVT LTD Vs M/S RELIANCE RETAILS LTD                                         | Sh. Anil Kumar           | 9810103682    | 45895               | 2020                                         | --                                  | --                        | --                        |                    |    |
| 33      | MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)                                     | SOUTH-EAST | 23         | COMMERCIAL CASE              | CS DJ/821/2019             | 21-09-2019        | KANWAR RAJ NOW DECEASED REPRESENTED BY LEGAL HEIRS Vs DILIP KUMAR PATHAK                | Anshul Sharma,           | 8585954922    | 03-09-2025          | 2174                                         | YES                                 | CONTESTED                 | ---                       | ---                |    |
|         |                                                                                            |            |            | COMMERCIAL CASE              | CS (COMM)/390/2021         | 14-09-2021        | YOKOHAMA INDIA PRIVATE LIMITED Vs JOGINDER SINGH SINCE DECEASED THROUGH HIS LEGAL HEIRS | MUSKAN GUPTA             | 9990899799    | 09-09-2025          | 1456                                         | YES                                 | CONTESTED                 | ---                       | ---                |    |
|         |                                                                                            |            |            | COMMERCIAL CASE              | CS (COMM)/511/2023         | 30-05-2023        | PUNJAB NATIONAL BANK Vs SANKAR BAIDYA AND ANR.                                          | MUDITA SHARDA            | 9873906312,   | 11-09-2025          | 835                                          | YES                                 | CONTESTED                 | ---                       | ---                |    |
|         |                                                                                            |            |            | COMMERCIAL CASE              | CS (COMM)/896/2023         | 03-10-2023        | ANUBHAV JAIN Vs NIHIR JATIBHAI SHAH                                                     | Shailendra Sharma        | 9910817646    | 12-09-2025          | 710                                          | YES                                 | CONTESTED                 | ---                       | ---                |    |
|         |                                                                                            |            |            |                              | CS (COMM)/2/2025           | 03-01-2025        | STATE BANK OF INDIA Vs SHRI SURENDER                                                    | SUCHITA DIXIT            | 8896932838    | 10-09-2025          | 250                                          | YES                                 | CONTESTED                 | ---                       | ---                |    |
|         |                                                                                            |            |            |                              | OMP (COMM.)/34/2025        | 02-04-2025        | ENGINEERING PROJECTS (INDIA) LIMITED Vs TECHNICAL CONSTRUCTION COMPANY                  | ANU BAGAI                | 9810096764    | 17-09-2025          | 168                                          | NO                                  | CONTESTED                 | ---                       | ---                |    |
| 34      | MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT | SOUTH-EAST | 30         | cs (COMM)                    | 3619/2024                  | 22.08.2024        | Parmod Kumar vs M/S Royce Developers                                                    | Ashish Sharma            | 9810217001    | 04.09.2025          | 378                                          | --                                  | Disposed                  | --                        | --                 | -- |
|         |                                                                                            |            | 30         | cs (COMM)                    | 2957/2024                  | 05.08.2024        | Sandeep Gupta v/s M/S P and Genterprises                                                | Dinesh Kumar             | 981121575     | 15.09.2025          | 406                                          |                                     | Decreed                   | --                        | --                 |    |

| SR. NO. | COURT                                                     | DISTRICT   | COURT ROOM | CASE TYPE   | CASE NO. | DATE REGISTRATION | OPPETITIONER NAME VSADVOCA<br>RESPONDENT NAME                            | ADVOCATE MOBILE NUMBER              | DATE DECISION | OFDAYS FOR DISPOSAL | WHETHER PRE-<br>INSTITUTE<br>MEDIATION TOOK PLACE | NATURE DISPOSAL (CONTESTED SETTLED) | OFDATE EXECUTIO<br>/N DECREE | OFNUMBER OF<br>EXECUTI<br>ON | ACT DAYS<br>SECTION |  |
|---------|-----------------------------------------------------------|------------|------------|-------------|----------|-------------------|--------------------------------------------------------------------------|-------------------------------------|---------------|---------------------|---------------------------------------------------|-------------------------------------|------------------------------|------------------------------|---------------------|--|
|         |                                                           |            | 30         | cs (COMM)   | 165/2024 | 14.03.2024        | State Bank of India Vs Rajat Prakash Saini                               | Amit Chawla 9312965659              | 18.09.2025    | 553                 |                                                   | Disposed                            | --                           | --                           |                     |  |
|         |                                                           |            | 30         | OMP (COMM)  | 23/2025  | 03.03.2025        | Uttar Pradesh Rajkia Vs Vedang                                           | Shivank Pratap 9811797547           | 26.09.2025    | 207                 |                                                   | Disposed                            | --                           | --                           |                     |  |
|         |                                                           |            | 30         | cs (COMM)   | 419/2025 | 16.05.2025        | M/S High Five Global Vs Mymobileforce                                    | Sisir Kumar 8808898964              | 27.09.2025    | 879                 |                                                   | Disposed                            | --                           | --                           |                     |  |
| 35      | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH-EAST | 39         | CS (COMM)   | 33/24    | 20.01.24          | SM FINLEASE LTD. v. PRATIBHA MEHROTRA                                    | MANISH KAUSHIK 9818218885           | 10.09.25      | 599                 | NO                                                | DECREED                             |                              |                              |                     |  |
|         |                                                           |            |            | CS (COMM)   | 34/24    | 20.01.24          | SM FINLEASE LTD. v. PRATIBHA MEHROTRA                                    | MANISH KAUSHIK 9818218885           | 10.09.25      | 599                 | NO                                                | DECREED                             |                              |                              |                     |  |
|         |                                                           |            |            | CS (COMM)   | 3720/24  | 26.09.24          | SBI v. KIRAN                                                             | SUCHITA DIXIT 8896932838            | 10.09.25      | 349                 | NO                                                | DECREED                             |                              |                              |                     |  |
|         |                                                           |            |            | OMP (COMM.) | 7/20     | 10.01.20          | M/S. TELECOMMUNICATIONS CONSULTANTS INDIA LTD. v. M/S. GALAXY DEVELOPERS | ARUSHI ARORA 9560035772             | 16.09.25      | 2076                | NO                                                | DISMISSED                           |                              |                              |                     |  |
|         |                                                           |            |            | OMP (COMM.) | 33/20    | 21.10.20          | JANARDAN NIRMAN PVT.V. LTD. v. QUIPOSS INFRASTRUCTURE LTD.               | SHYAMOHAN 9999906397                | 20.09.25      | 1795                | NO                                                | DISMISSED                           |                              |                              |                     |  |
|         |                                                           |            |            | OMP (COMM.) | 11/22    | 07.03.22          | MUTHOOT PLAZA AIRPORTS OPERATIONS v. AIRPORT DIRECTOR, AAI               | AMITABH SINHA 9811561263            | 24.09.25      | 1297                | NO                                                | DISMISSED                           |                              |                              |                     |  |
| 36      | SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)     | EAST       | 209        | RECOVERY    | 311/2023 | 21-08-2023        | KAMAL KUMAR CHAWLA VS. VINOD                                             | MANOJ KUMAR SHARMA VS. SUSHIL KUMAR | NIL           | 19-09-2025          | 758                                               | YES                                 | CONTESTED                    | NIL                          | NIL                 |  |
|         |                                                           |            | 209        | RECOVERY    | 446/2023 | 15-12-2023        | UNION BANK OF INDIA VS. VARDHMAN VACATIONS                               | ARUN KUMAR SHUKLA VS. SUDHIR        | NIL           | 15-09-2025          | 635                                               | YES                                 | CONTESTED                    | NIL                          | NIL                 |  |
|         |                                                           |            | 209        | RECOVERY    | 42/2024  | 30-01-2024        | PUNJAB NATIONAL BANK VS. TANISHK ENTERPRISES                             | SAMMY KUMAR VS. S.L. SAGAR          | NIL           | 03-09-2025          | 578                                               | YES                                 | CONTESTED                    | NIL                          | NIL                 |  |
|         |                                                           |            | 209        | RECOVERY    | 256/2024 | 04-09-2024        | STATE BANK OF INDIA VS. ASHA THAKUR                                      | VIJAY PRAKASH VS. AMIT KUAMR        | NIL           | 17-09-2025          | 378                                               | YES                                 | CONTESTED                    | NIL                          | NIL                 |  |
|         |                                                           |            | 209        | RECOVERY    | 274/2024 | 13-09-2024        | PUNJAB NATIONAL BANK VS. STIFF SECURITY PVT.LTD.                         | KRISHAN KUMAR SHARMA VS DK SHARMA   | NIL           | 23-09-2025          | 375                                               | YES                                 | CONTESTED                    | NIL                          | NIL                 |  |
|         |                                                           |            | 209        | RECOVERY    | 332/2024 | 28-10-2024        | PUNJAB NATIONAL BANK VS. M/S VANSHEK ENTERPRISES                         | SHAH DAB KHAN VS.DK SHARMA          | NIL           | 23-09-2025          | 325                                               | YES                                 | CONTESTED                    | NIL                          | NIL                 |  |

| SR. NO. | COURT                                                      | DISTRICT   | COURT ROOM                            | CASE TYPE        | CASE NO.           | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                   | ADVOCATE                                  | ADVOCATE MOBILE NUMBER | DATE OF DECISION | DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE OF DISPOSAL (CONTESTED SETTLED) | DATE OF EXECUTION /N DECREE | NUMBER OF EXECUTION | ACT OF DAYS SECTION |
|---------|------------------------------------------------------------|------------|---------------------------------------|------------------|--------------------|----------------------|------------------------------------------------------|-------------------------------------------|------------------------|------------------|-------------------|----------------------------------------------|----------------------------------------|-----------------------------|---------------------|---------------------|
|         |                                                            |            | 209                                   | RECOVERY         | 10/2025            | 13-01-2025           | MW PVT.LTD.V S. PANKAJ TANEJA                        | WIRETECH DALIP SHARMA VS. PARITOSH SHARMA | NIL                    | 22-09-2025       | 249               | YES                                          | CONTESTED                              | NIL                         | NIL                 |                     |
|         |                                                            |            | 209                                   | RECOVERY         | 234/2024           | 16-08-2025           | CRAFTTECH INFRA.LLP VS. ROOTS DESIGN PVT. LTD        | PRASHANT BHARDWAJ VS. SATAKSHI SOOD       | NIL                    | 27-09-2025       | 41                | YES                                          | CONTESTED                              | NIL                         | NIL                 |                     |
| 37      | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)     | EAST       | nil                                   |                  |                    |                      |                                                      |                                           |                        |                  |                   |                                              |                                        |                             |                     |                     |
| 38      | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | NORTH EAST | nil                                   |                  |                    |                      |                                                      |                                           |                        |                  |                   |                                              |                                        |                             |                     |                     |
| 39      | SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)      | SHAHDARA   | nil                                   |                  |                    |                      |                                                      |                                           |                        |                  |                   |                                              |                                        |                             |                     |                     |
| 40      | MS. KIRAN BANSAL,, DISTRICT JUDGE, (COMMERCIAL COURT)      | SHAHDARA   | ROOM NO 208                           | Commercial       | CS (COMM)/240/2024 | 16-04-2024           | M/s Suresh Apparels Vs Shekhar Sharma                | Bharat Prakash                            | 9268300000             | 09-09-2025       | 506               | Yes                                          | DECREED                                | Execution not filed         | nil                 |                     |
|         |                                                            |            | ROOM NO 208                           | Commercial       | CS (COMM)/561/2024 | 04-11-2024           | Bank of Baroda Vs Rachna Gupta                       | Umesh Joshi                               | 9910568669             | 17-09-2025       | 317               | Yes                                          | DECREED                                | Execution not filed         | nil                 |                     |
|         |                                                            |            | ROOM NO 208                           | Commercial       | CS COMM 211/2021   | 06.04.2021           | M/S M/S SHARP METAL INDUSTRIES VS M/S M K INDUSTRIES | niyati sharma                             | 8587027428             | 26.09.2025       | 1614              | Yes                                          | DECREED                                | Execution not filed         | nil                 |                     |
|         |                                                            |            | ROOM NO 208                           | Commercial       | CS COMM 129/2024   | 17.02.2024           | WERBEN INDIA VS LOGIX HEIGHTS                        | Abhay pandey                              | 9958760086             | 27.09.2025       | 583               | Yes                                          | DECREED                                | Execution not filed         | nil                 |                     |
|         |                                                            |            | ROOM NO 208                           | Commercial       | CS COMM 233/2024   | 12.02.2024           | PUNJAB BANK VS SINGH                                 | NATIONAL HARPREET Singh kumar             | 9868927179             | 27.09.2025       | 528               | Yes                                          | DECREED                                | Execution not filed         | nil                 |                     |
|         |                                                            |            | ROOM NO 208                           |                  | CS COMM 457/2024   | 31.08.2024           | SHIV KUMAR GANDHI VS MAYASHEEL RETAIL INDIA LID      | Manish Kumar(P),                          | 9968466963             | 27.09.2025       | 387               | Yes                                          | DECREED                                | Execution not filed         | nil                 |                     |
|         |                                                            |            | ROOM NO 208                           |                  | CS COMM 225/2025   | 15.04.2025           | BANK OF BARODA VS SHEELA                             | Umesh Joshi(P),                           | 9910568669             | 27.09.2025       | 165               | Yes                                          | DECREED                                | Execution not filed         | nil                 |                     |
| 41      | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT     | SHAHDARA   | 303, New Court Building SHD/KKD/Delhi | CS (COMMERCIAL ) | CS(COMM) 538/2023  | 25.10.2023           | SHIV KUMAR GANDHI VS PRANAY JAIN                     | MANISH KUMAR                              | 9968466963             | 02.09.2023       | 678               | NO                                           | DECREED                                | EXECUTION NOT FILED         | NO                  |                     |
|         |                                                            |            | 303, New Court Building SHD/KKD/Delhi | CS (COMMERCIAL ) | CS(COMM) 466/2024  | 04.09.2024           | RAVI SINGHI VS UNITECH SYSTEMS LIMITED               | SECURITY BANSAL PRIVATE                   | 8447946432             | 11.09.2025       | 372               | NO                                           | DECREED                                | EXECUTION NOT FILED         | NO                  |                     |

| SR. NO. | COURT                                                        | DISTRICT   | COURT ROOM | CASE TYPE  | CASE NO.           | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                         | ADVOCATE                 | ADVOCATE MOBILE NUMBER | DATE OF DECISION | DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE OF DISPOSAL (CONTESTED SETTLED) | DATE OF EXECUTION /N DEGREE   | NUMBER OF EXECUTIONS | ACT OF DAYS SECTION |
|---------|--------------------------------------------------------------|------------|------------|------------|--------------------|----------------------|----------------------------------------------------------------------------|--------------------------|------------------------|------------------|-------------------|----------------------------------------------|----------------------------------------|-------------------------------|----------------------|---------------------|
|         |                                                              |            |            |            | CS(COMM) 590/2024  | 20.11.2024           | KISHORE KUMAR ARORA VS. ATH INDIA INFRA TECH PVT LTD                       | SURAJ GUPTA              | 9266641386             | 12.09.2025       | 296               | NO                                           | DECREED                                | EXECUTION NOT FILED           | NO                   |                     |
|         |                                                              |            |            |            | CS(COMM) 250/2024  | 22.04.2024           | RAJIV JAIN VS SHAHVEJ ANSARI                                               | UJJWAL JAIN              | 9910301562             | 17.09.2025       | 513               | NO                                           | DECREED                                | EXECUTION NOT FILED           | NO                   |                     |
|         |                                                              |            |            |            | CS(COMM) 475/2024  | 10.09.2024           | VIKASH NAHAR Vs M/SSIDDHARTH ARVIND KUMAR AND SONS                         | SIDDHARTH DHINGRA        | 9650677902             | 20.09.2024       | 375               | NO                                           | DECREED                                | EXECUTION NOT FILED           | NO                   |                     |
|         |                                                              |            |            |            | CS(COMM) 162/2022  | 03.03.2022           | PUNJAB NATIONAL BANK VS RAJESH BABBAR                                      | BINAY KUMAR MISHRA       | 9562485147             | 27.09.2025       | 1304              | NO                                           | DECREED                                | EXECUTION NOT FILED           | NO                   |                     |
|         |                                                              |            |            |            | CS(COMM) 506/2021  | 01.12.2021           | SHRI RAM GUPTA TRADING VS SONAL KANODIA                                    | SATISH KUMAR             | 9811053833             | 27.09.2025       | 1392              | NO                                           | DECREED                                | EXECUTION NOT FILED           | NO                   |                     |
| 42      | SH. PAWAN KUMAR MATTO DJ (COMM-04)                           | SHAH DARA  | 304        | COMMERCIAL | MISC DJ/717/2025   | M/S BCL 13-08-2025   | SECURE PREMISES PVT. LTD. VS MS. LOTUS MAINTAINANCE SERVICES               | ABHISHEK KUMAR CHAUDHARY | 9654771281             | 01-09-2025       | 19                | -                                            | DECREED                                | Execution not filed till date |                      |                     |
|         |                                                              |            |            | COMMERCIAL | CS (COMM)/401/2022 | 01-07-2022           | SANJEEV KAPOOR VS VIKAS SHARMA                                             | PARMESH TAKKAR           | 9811665112             | 22-09-2025       | 1179              | -                                            | DECREED                                | Execution not filed till date |                      |                     |
| 43      | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT) | NORTH-WEST | 406        | Civil      | CS (COMM.)/2/2019  | 16-01-2019           | PIONEER ENTERPRISES Vs SHASHI GOEL                                         |                          |                        | 02-09-2025       |                   |                                              | Contested                              |                               |                      |                     |
|         |                                                              |            |            |            | 440/21             | 02-09-2021           | Canara Bank Vs AMIT THAKUR AND ORS.                                        |                          |                        | 16-09-2025       |                   |                                              | Contested                              |                               |                      |                     |
|         |                                                              |            |            |            | 866/22             | 13-11-2022           | ORANE INTERNATIONAL PVT LTD VS SARVA EDUCATIONAL & CONSULTING              |                          |                        | 18-09-2025       |                   |                                              | Contested                              |                               |                      |                     |
|         |                                                              |            |            |            | 237/19             | 13-08-2019           | M/S DNIPRO AH (OPC) PVT.LTD Vs MOHD. JAVED                                 |                          |                        | 27-09-2025       |                   |                                              | Contested                              |                               |                      |                     |
|         |                                                              |            |            |            | 12/2022            | 21-03-2022           | MOHAMMED FARUKH VS M/S SBI CARDS AND PAYMENT SERVICES LIMITED              |                          |                        | 30-09-2025       |                   |                                              | Contested                              |                               |                      |                     |
| 44      | SH.VINOD YADAV                                               |            | 205        | Civil      | CS(Comm.)/757/2022 | 22.09.22             | M/s SAS Project And Marketing Services LLP Vs. Shailendra Prasad Chaurasia | Ujjwal Jain              | N.A                    | 01.09.25         | 1075 Days         | Yes                                          | Contested                              | N.A                           | N.A                  |                     |
|         |                                                              |            |            |            | CS(Comm.)/774/2024 | 09.12.24             | Balaji Trading Co. Vs. SKB Traders                                         | Aayush Kuchhal           | N.A                    | 04.09.25         | 269 Days          | Yes                                          | Contested                              | N.A                           | N.A                  |                     |

| SR. NO. | COURT                                                  | DISTRICT   | COURT ROOM | CASE TYPE       | CASE NO.           | DATE OF REGISTRATION | PETITIONER NAME VS RESPONDENT NAME                                       | ADVOCATE                     | ADVOCATE MOBILE NUMBER | DATE OF DECISION | DAYS FOR DISPOSAL | WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE | NATURE OF DISPOSAL (CONTESTED OR SETTLED) | DATE OF EXECUTION /N DECREE | NUMBER OF OFFER EXECUTION | ACT OF DAYS SECTION |
|---------|--------------------------------------------------------|------------|------------|-----------------|--------------------|----------------------|--------------------------------------------------------------------------|------------------------------|------------------------|------------------|-------------------|----------------------------------------------|-------------------------------------------|-----------------------------|---------------------------|---------------------|
|         |                                                        |            |            |                 | CS(Comm.)/779/2024 | 10.12.24             | Balaji Trading Co. Vs Puneet Retails                                     | Aayush Kuchhal               | N.A                    | 04.09.25         | 268 Days          | Yes                                          | Contested                                 | N.A                         | N.A                       |                     |
|         |                                                        |            |            |                 | CS(Comm.)/604/2023 | 18.08.23             | Veer Singh Saini Vs Life Cure                                            | Naveen Narnaulia             | N.A                    | 12.09.25         | 756 Days          | Yes                                          | Contested                                 | N.A                         | N.A                       |                     |
|         |                                                        |            |            |                 | CS(Comm.)/886/2023 | 11.12.23             | Vikas Sehgal Vs Sherya Sehgal                                            | Seema Gupta                  | N.A                    | 16.09.25         | 645 Days          | Yes                                          | Contested                                 | N.A                         | N.A                       |                     |
|         |                                                        |            |            |                 | CS(Comm.)/652/2024 | 16.10.24             | Ma Enterprises Vs Aj Steel                                               | Waseem Firoz                 | N.A                    | 20.09.25         | 339 Days          | Yes                                          | Contested                                 | N.A                         | N.A                       |                     |
| 45      | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT       | NORTH      | nil        |                 |                    |                      |                                                                          |                              |                        |                  |                   |                                              |                                           |                             |                           |                     |
| 46      | SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)            | NORTH      | nil        |                 |                    |                      |                                                                          |                              |                        |                  |                   |                                              |                                           |                             |                           |                     |
| 47      | SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)    | SOUTH WEST | 603        | COMMERCIAL SUIT | CS COMM. 328/2024  | 03.07.2024           | KEMA GROUP SERVICE VS LP FLEX SIGN SYSTEMS INDIA PVT LTD                 | ABHISHEK GUPTA, MURARI KUMAR | 9999915051, 9212515045 | 16.09.2025       | 440               | YES                                          | DECREED                                   | NIL                         | NIL                       | RECOVERY SUIT       |
|         |                                                        |            | 603        | COMMERCIAL SUIT | CS COMM. 160/2019  | 26.09.2019           | RAKESH GUPTA VS MANDHAR MARKETING                                        | NTIN GARG, ANKIT PANDEY      | 9958986363, 9911779994 | 20.09.2025       | 2191              | NO                                           | DECREED                                   | NIL                         | NIL                       | RECOVERY SUIT       |
| 48      | SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.     | SOUTH WEST | nil        |                 |                    |                      |                                                                          |                              |                        |                  |                   |                                              |                                           |                             |                           |                     |
| 49      | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03   | SOUTH WEST | 614        | COMMERCIAL SUIT | CS(COMM) 324/2023  | 14.07.2023           | M/S ANIL ELECTRONICS VS M/S KRISHNA ELECTRONICS                          | MR. NEERAJ                   | 9999397965             | 19.09.2025       | 798 DAYS          | NIL                                          | DISMISSED                                 | NIL                         | NIL                       |                     |
|         |                                                        |            | 614        | EXECUTION       | EX(CIVIL) 42/2022  | 07.02.2022           | MANMOHAN SINGH VS M/S VARDHMANRAI CHAWLA INFRADEVELOPERS PRIVATE LIMITED | MR. KULDEEP                  | 9811043710             | 26.09.2025       | 1327 DAYS         | NIL                                          | DECREED                                   | NIL                         | NIL                       |                     |
| 50      | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04 | SOUTH WEST | 509        | CS (COMM)       | 2/2023             | 02.01.2023           | GIST MANAGEMENT SOLUTIONS PVT. LTD. VS. M/S SITA DEVI                    | SARVAJEET KUMAR THAKUR       |                        | 12.09.2025       | 984 days          | Yes                                          | CONTESTED DECREED                         | -                           | -                         | -                   |
|         |                                                        |            | 509        | CS (COMM)       | 424/2024           | 30.08.2024           | Indian Overseas Bank Vs. Kids Paradise                                   | Subhash Kumar Jha            | 9810840045             | 18.09.2025       | 384 days          | Yes                                          | CONTESTED DECREED                         | -                           | -                         | -                   |
|         |                                                        |            | 509        | CS (COMM)       | 287/2023           | 06.06.202            | Bank Of Baroda Vs. Kamlesh Kumar                                         | SUMAN KUMAR CHOUDHARY        |                        | 18.09.2025       | 835 days          | Yes                                          | CONTESTED DECREED                         | -                           | -                         | -                   |
|         |                                                        |            | 509        | CS (COMM)       | 52/2022            | 14.02.2022           | M/S Mabel Apparel Pvt Ltd Vs. M/S Vikas Enterprises                      | BRAHM PRAKASH SHARMA         |                        | 23.09.2025       | 1317 days         | Yes                                          | CONTESTED DECREED                         |                             |                           |                     |